



\$~34

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 369/2019

WARNER BROS. ENTERTAINMENT INC. Plaintiff

Through: Mr. Sai Krishna Rajagopal,

Ms. Suhasini Raina, Ms. Disha Sharma and Ms. Snehima Jauhari,

Advocates.

versus

HTTP.//TAMILROCKERS.WS & ORS. Defendants

Through: None.

CORAM:

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER

% 24.07.2019

I.A. 9862/2019 (Exemption)

1. Exemptions allowed, subject to all just exceptions.

I.A. 9863/2019 (under Section 80 CPC)

2. Issue notice to the non applicants/Defendant Nos. 26 and 27 by all modes including email, returnable on 24th October 2019.

CS(COMM) 369/2019

- 3. Let the plaint be registered as a suit.
- 4. Issue summons to the Defendant Nos. 1 to 16 through email and to Defendant Nos. 17 to 27 through all modes upon filing of Process Fee.

CS(COMM) 369/2019 Page 1 of 17





- 5. The summons to the Defendants shall indicate that a written statement to the plaint shall be filed positively within 30 days from date of receipt of summons. Along with the written statement, the Defendants shall also file an affidavit of admission/denial of the documents of the Plaintiff, without which the written statement shall not be taken on record.
- 6. Liberty is given to the Plaintiff to file a replication within 15 days of the receipt of the written statement. Along with the replication, if any, filed by the Plaintiff, an affidavit of admission/denial of documents of the Defendants, be filed by the Plaintiff, without which the replication shall not be taken on record. If any of the parties wish to seek inspection of any documents, the same shall be sought and given within the timelines.
- 7. List before the Joint Registrar for marking of exhibits on 27th September 2019. It is made clear that any party unjustifiably denying documents would be liable to be burdened with costs.
- 8. List before Court on 24th October 2019.

I.A. 9861/2019 (U/O 39 Rule 1 & 2 CPC)

- 9. Issue notice to the Defendants by all modes including email, returnable on 24th October 2019.
- 10. The present suit has been filed for permanent injunction, rendition of accounts and damages etc. Plaintiff-Warner Bros. Entertainment Inc., is a

CS(COMM) 369/2019 Page 2 of 17





Company incorporated at the state of Delaware, having its office at 4000 Warner Boulevard, Burbank, California 91522, United States of America.

11. **Defendants** tamilrockerrs.ws, Nos. 1-16. tamilrockerrs.co. tamilrockers.ch, tamilrockers.ph, tamilrockers.pl, tamilrockerss.bz, tami Irockers. bz. tamilrockers.cl, tamilrockers.cr, tamilrockers.al, tamilrockers.ci. tamilrockers.la. tamilrockers.ee, tamilrockers.tv, tamilrockers.mu, tamilrockers.at, tamilrockers.vc. tamilrockers.info, tamilrockers.mx, tamilrockers.be, tamilrockers.fi, 2019-tamilrockers.com, hdtamilrockerss.co and tamilrockers-a.in (hereinafter Defendant No. 1); tamilmv.cz, with the additional domain tamilmv.biz (hereinafter Defendant No. 2); tamilyogi.vip, with the additional domains tamilyogi.cc, tamilyogi.nu and tamilyogi.fm (hereinafter Defendant No. 3); isaidubs.com, with the additional domain isaidub.net and isaidubs.net/ (hereinafter Defendant No. 4); torrentdownload.ch (hereinafter Defendant No. 5); eztv.io, istole.it. eztv.ag, eztv.ch, ezrss.it. zoink.it, eztv.re, eztv.unblocked.cat, eztv.unblocker.ee, eztv.yt, eztv.unblockproject.xyz, eztv.unblocked.info eztv.unlockproject.live, eztv1.unblocked.is, and eztv.unblocked.lc (hereinafter Defendant No. 6); torrentdownloads.me, torrentdownloads.unblocked.win,torrentdownloads.nocensor.xyz,torrentdow nloads.prox4you.icu,torrentdownloads.mrunlock.run,torrentdownloads.mrun lock.fun,torrentdownloads.unblocked.ink, torrentdownloads.unblocked.at, torrentdownloads. unblocked.live, torrentdownloads.unblocked.one. torrentdownloads.unblocked.tw,torrentdownloads.nocensor.bid,torrentdownl oads.prox4you.fun,torrentdownloads.unblocked.cam,torrentdownloads.noce nsor.pro,torrentdownloads. prox4you.pw,torrentdownloads.123unblock.xyz,

CS(COMM) 369/2019 Page 3 of 17





torrentdownloads.nocensor.icu,torrentdownloads.prox4you.xyz,torrentdown loads.123unblock.info,torrentdownloads. unblocked, pet, torrentdownloads. unblocked.cat,torrentdownloads.unblocked.la,torrentdownloads.unblocked.s rI,torrentdownloads.mrunlock.icu,torrentdownloads.unlockproject.icu,torren tdownloads.unblock.lc,torrentdownloads.nocensor.fun/,torrentdownloads.pr ox4you.info/ and torrentdownloads. 123unblock.icu/ (hereinafter Defendant No. 7); torrents.me, with the additional domain torrents.io (hereinafter Defendant No. 8); zoogle.com, with the additional domains zooqie.unblocked.krd and zooqle.unblocked.lc/ (hereinafter Defendant No. 2movierulz.ac, with the additional domains movierulz.best, 9): movierulz18.desi. movierulzlB.in. movierulz.ht. 2movierulz.ms, movierulz.pl, movierulz.st, movierulz19.com 2movierulz.mx and (hereinafter Defendant No. 10); limetorrents.info, and limetorrents.ee (hereinafter Defendant No. 11), bolly4u.wiki, with the additional domains bolly4u.site, bolly4u.biz, bolly4u.org, bolly4u.pro, bolly4u.trade and bolly4u.click (hereinafter Defendant No. 12), katmoviehd.it, with additional domains katmoviehd.eu, katmoviehd.pw and katmoviehd.tv (hereinafter Defendant No. 13), worldfree4u.wiki, with the additional domains worldfree4u.club. worldfree4u.is, and worldfr€e4u.lol (hereinafter Defendant No. 14), monova.to (hereinafter Defendant No. 15) and 9xmovies.cc, with the additional domains 9xmovies.co.in, 9xmovies.org, 9xmovies.to, 9xproxy.live, 9xproxy.info, 9xmovies.wiki, 9xmovies.top, 9xmovies.info, 9xmovies.ind.in and 9xproxy.in (hereinafter Defendant No. 16) [hereinafter collectively referred to as "Defendant Websites"], are online locations which enables users of the Defendant Websites' services to: (a) view (by a process known as "downloading") cinematograph films, being

CS(COMM) 369/2019 Page 4 of 17





motion pictures, television programs or other audio-visual content, on devices connected to the Internet; (b) cause copies of those cinematograph films to be downloaded onto the memory of their devices for watching later or enabling others to watch or further copy those cinematograph films; and/or (c) identify other online locations including (by a process known as "linking") which enables those users to engage in the activities set out in (a) or (b).

12. It is stated in the plaint that Defendant Websites are primarily and substantially engaged in communicating to the public, hosting, streaming and/or making available to the public Plaintiff's original content without authorization, and/or facilitating the same. Defendant Nos. 1 to 16 are making available, illegally and unauthorizedly, content of various third parties like UTV Software Communications Ltd., STAR India Pvt. Ltd., Disney Enterprises, Inc., Paramount Pictures Corporation, Columbia Pictures Industries, Inc., Universal City Studios LLC., and Netflix Entertainment Services India LLP, etc. (hereinafter referred to as 'studios').

13. It is further submitted that Plaintiff's films are works of visual recording and include sound recordings accompanying such visual recordings, which qualify as a "cinematograph film" under Section 2(f) of the Copyright Act, 1957 (hereinafter 'the Act'). Further, by virtue of Section 13(1) read with Section 13(2), Section 5 and Section 40 of the Act, the Plaintiff's cinematograph films whether released or not released in India would be entitled to all rights and protections granted under the Act for cinematograph films. The cinematograph films produced by the Plaintiff are "works" as

CS(COMM) 369/2019 Page 5 of 17





defined under Section 2(y) of the Act, Plaintiff has all the rights in such cinematograph films granted under Section 14(d) of the Act, and Plaintiff is author and/or first owner and/or owners (under Section 17 of the Act) of the following illustrative list of cinematograph films that are entitled to protection under the Act:

S.No.	Film	Year
1.	Aquaman	2018
2.	A Star Is Born	2018
3.	Wonder Woman	2017
4.	Arrow, Season 7, Episode 22	2019

14. In order to protect and enforce their exclusive rights, the Plaintiff investigated and monitored the Defendant Websites and gathered evidence of their infringing activity. During the period of investigation the Defendant Websites infringed the Plaintiff's Original Content or facilitated the same, using or facilitating the use of the Defendant Websites, inter alia, by downloading and streaming the Plaintiff's Original Content. The illustrative list of illegal content made available by Defendant Nos. 1 to 16, that are entitled to protection under the Act are mentioned hereinbelow:

Studio	Film	Year
Columbia	Miracles from Heaven	2016
Columbia	This is the End	2013
DEI	Finding Dory	2016

CS(COMM) 369/2019 Page 6 of 17





DEI	The Jungle Book	2016
Paramount	Transformers: The Last Knight	2017
Paramount	Transformers: Age of Extinction	2014
Paramount	xXx: Return of Xander Cage	2017
Universal	Straight Outta Compton	2015
Universal	The Purge: Election Year	2016
Universal	The Secret Life of Pets	2016
Netflix	Stranger Things	2017- 2019
Netflix	Santa Clarita Diet	2018-
		2019

15. Learned counsel for the Plaintiff submits that legal notice was served upon the Defendant Websites calling upon them to cease from engaging in their infringing activities. Despite such legal notices, the Defendant Websites continue to infringe the rights in Plaintiff's Original Content. The Defendant Websites are therefore willfully infringing Copyright material and ignoring or failing to respond to notice to cease all infringement. He further submits that, access of the Defendant Websites has been disabled in other jurisdictions such as Defendant No. 3 has been blocked in Malaysia and Australia, Defendant No. 5 has been blocked in Italy and Russia, Defendant No. 7 has been blocked in Australia, Belgium, Denmark, Indonesia, Italy, Malaysia. Portugal, Singapore, and the United Kingdom.

16. Learned Counsel for the Plaintiff submits that Defendant Websites provides illegal content directly for free without any requirement of registration by users, and such availability of content is supported by the

CS(COMM) 369/2019 Page 7 of 17





advertisements featured on the website. The primary purpose of the Defendant Websites is to commit or facilitate copyright infringement. Thus, Defendant Nos. 1 to 16 is liable for infringement under Section 51(a)(ii), Section 51(b), and Section 51(a)(i) for making a copy of the Original Content including the storing of it in any medium by electronic or other means and communicating the Original Content to the public. Further the hosting, streaming, reproducing, distributing, making available to the public, and/or communicating to the public of the Original Content, or facilitating the same, without authorization of the Plaintiff amounts to violation of the Plaintiff's copyright work, protected under the Act. In support of his contentions reliance has also been placed on the decision of this court in 11^{th} dated April, CS(COMM) 724/2017 2019, Communication Ltd. vs. 1337X.TO and Ors

17. Plaintiff has arrayed various internet and telecom services providers (ISPs) as Defendant Nos. 17-25 (hereinafter "the said ISPs") in the present suit to ensure the effective implementation of any relief that this Hon'ble Court may grant in favour of the Plaintiff. The limited relief being claimed against the said ISPs is to ensure the effective implementation of any order that this Hon'ble Court may be pleased to grant in favour of the Plaintiff by disabling access of the Defendant Websites in India.

18. Plaintiff has also arrayed Defendant No. 26, the Department of Telecommunications (DoT), and Defendant No. 27, the Ministry of Electronics and Information Technology (MEITY), for a similar reason. The limited relief being claimed against the DoT and the MEITY is the issuance

CS(COMM) 369/2019 Page 8 of 17





of a notification to the internet and telecom service providers registered with it to disable access into India of the Defendant Websites.

19. In view of the averments noted hereinabove and in view of the judgment passed in *UTV Software Communication Ltd.* (supra), this Court is of the opinion that a prima facie case is made out in favour of the Plaintiff and balance of convenience is also in its favour. Further, irreparable harm or injury would be caused to the Plaintiff if an interim injunction order is not passed.

20. Consequently, Defendant Nos. 1-16 (and such other domains/domain owners/website operators/entities which are discovered during the course of the proceedings to have been engaging in infringing the Plaintiff's exclusive rights), their owners, partners, proprietors, officers, servants, employees, and all others in capacity of principal or agent acting for and on their behalf, or anyone claiming through, by or under it, are restrained from, hosting, streaming, reproducing, distributing, making available to the public and/or communicating to the public, or facilitating the same, in any manner, on their websites, through the internet any cinematograph work/content/programme/ show in relation to which Plaintiff has copyright;

21. Further, as held by this court in *UTV Software Communication Ltd*. (supra), in order for this court to be freed from constant monitoring and adjudicating the issues of mirror/redirect/alphanumeric websites it is directed that as and when Plaintiff files an application under Order I Rule 10 for impleadment of such websites, Plaintiff shall file an affidavit confirming

CS(COMM) 369/2019 Page 9 of 17





that the newly impleaded website is mirror/redirect/alphanumeric website with sufficient supporting evidence. Such application shall be listed before the Joint Registrar, who on being satisfied with the material placed on record, shall issue directions to the ISPs to disable access in India to such mirror/redirect/alphanumeric websites.

22. Defendant Nos. 17-25, shall ensure compliance of this order by blocking, the websites, their URL's and the respective IP address as under:

S.NO.	DOMAIN NAME	URL	IP ADDRESS
		DEFENDANT NO. 1	
1.	tamilrockers.ws		104.18.40.62
		http://tamilrockers.ws	104.18.41.62
2.	tamilrockerrs.co		104.27.156.106
		http://tamilrockerrs.co	104.27.157.106
3.	tamilrockerss.ch		104.28.22.77
		http://tamilrockerss.ch	104.28.23.77
4.	tamilrockers.ph		104.24.104.54
		1 //	104.24.105.54
		http://tamilrockers.ph	
5.	tamilrockerrs.pl		104.18.58.244
		http://tamilrockerrs.pl	104.18.59.244
6.	tamilrockerss.bz		104.27.154.92
		http://tamilrockerss.bz	104.27.155.92
7.	tamilrockers.bz		104.31.74.72
		http://tamilrockers.bz	104.31.75.72
8.	tamilrockers.cl		104.31.94.73
		http://tamilrockers.cl	104.31.95.73
9.	tamilrockers.cr		104.28.12.228
		http://tamilrockers.cr	104.28.13.228
10.	tamilrockers.al		104.27.182.95
		http://tamilrockers.al	104.27.183.95
11.	tamilrockers.ci		104.27.176.28

CS(COMM) 369/2019 Page 10 of 17





		http://tamilrockers.ci	104.27.177.28
12.	tamilrockers.la		
		http://tamilrockers.la	46.166.189.98
13.	tamilrockers.cc	http://tamilrockers.cc	46.166.189.98
14.	tamilrockers.tv	http://tamilrockers.tv	104.31.92.61
			104.31.93.61
15.	tamilrockers.mu	http://tamilrockers.mu	104.24.104.10
			104.24.105.10
16.	tamilrockers.at	http://tamilrockers.at	104.27.152.122
			104.27.153.122
17.	tamilrockers.vc	http://tamilrockers.vc	104.21.72.14
17.	tanimockers.vc	http://tammrockers.vc	104.31.72.14
18.	tamilrockers.info	http://tamilrockers.info	104.31.73.14
10.	tanimockers.inio	http://tammockers.hino	104.31.72.14
19.	tamilrockers.mx	http://tamilrockers.mx	104.31.73.14 104.28.16.219
19.	tanimockers.mx	http://tahmhockers.mx	104.28.16.219
20.	tamilrockers.be	http://tamilrockers.be	46.166.189.98
20.	tarini ockers.oc	http://tammrockers.be	40.100.107.70
21.	tamilrockers.fi	http://tamilrockers.fi	104.18.36.132
			104.18.37.132
22.	2019-tamilrockers.com	http://2019-tamilrockers.com	104.24.98.96
			104.24.99.96
23.	hdtamilrockerss.co	http://hdtamilrockerss.co	104.18.40.178
			104.18.41.178
24.	tamilrockers-a.in	http://tamilrockers-a.in	104.31.92.37
			104.31.93.37
		DEFENDANT NO. 2	
		DEI ENDANT NO. 2	
25.	tamilmv.cz	https://www.tamilmv.cz	104.27.140.203
			104.27.141.203
26.	tamilmv.biz	https://www.tamilmv.biz	104.18.56.5
			104.18.57.5
		DEFEND ANTENO	
		DEFENDANT NO. 3	
27.	tamilyogi.vip	http://tamilyogi.vip	104.24.96.80
			104.24.97.80
28.	tamilyogi.cc	http://tamilyogi.cc	104.18.36.36
-	•	•	•

CS(COMM) 369/2019 Page 11 of 17





			104.18.37.36
29.	tamilyogi.nu	http://tamilyogi.nu	104.28.10.117
			104.28.11.117
30.	tamilyogi.fm	http://tamilyogi.fm	104.27.178.164
			104.27.179.164
		DEFENDANT NO. 4	
31.	<u>isaidubs.com</u>	http://isaidubs.com	104.27.158.174
			104.27.159.174
32.	<u>isaidub.net</u>	http://isaidub.net	104.18.52.152
			104.18.53.152
33.	isaidubs.net/	http://isaidubs.net/	
		DEFENDANT NO. 5	
34.	torrentdownload.ch	https://www.torrentdownload.ch	104.31.18.30
			104.31.19.30
	I	DEFENDANT NO. 6	
35.	eztv.io	https://eztv.io	104.27.216.28
			104.27.217.28
36.	eztv.re	https://eztv.re	104.31.70.60
			104.31.71.60
37.	eztv.ag	http://eztv.ag	104.31.18.30
			104.31.19.30
38.	eztv.ch	http://eztv.ch	104.31.16.3
			104.31.17.3
39.	ezrss.it	http://ezrss.it	104.31.16.3
			104.31.17.3
40.	<u>istole.it</u>	http://istole.it	185.206.180.124
			46.166.184.104
41.	zoink.it	http://zoink.it	104.31.16.3
			104.31.17.3
42.	eztv.unblocked.cat	http://eztv.unblocked.cat	104.24.98.208
			104.24.99.208
43.	eztv.unblocker.cc	https://eztv.unblocker.cc	104.24.98.208
			104.24.99.208
44.	eztv.yt	https://eztv.yt	104.31.16.3
	_		104.31.17.3
			107.51.17.5
45.	eztv.unblockproject.xyz	https://eztv.unblockproject.xyz	104.27.188.146

CS(COMM) 369/2019 Page 12 of 17





46.	eztv.unblockproject.info	https://eztv.unblockproject.info	104.28.20.74
			104.28.21.74
47.	eztv.unlockproject.live	http://eztv.unlockproject.live	104.31.18.30
			104.31.19.30
48.	eztv1.unblocked.is	https://eztv1.unblocked.is	104.18.36.95
			104.18.37.95
49.	eztv.unblocked.info	https://eztv.unblocked.info	208.91.197.27
50.	eztv.unblocked.lc	https://eztv.unblocked.lc	104.26.0.27
			104.26.1.27
51.	eztv.tf	https://eztv.tf	104.31.16.3
			104.31.17.3
	DEFI	ENDANT NO. 7	
52.	torrentdownloads.me	https://www.torrentdownloads.me	104.27.212.30
			104.27.213.30
53.	torrentdownloads.unblocked.win	https://torrentdownloads.unblocked.	104.24.120.150
		win	104.24.121.150
54.	torrentdownloads.nocensor.xyz	https://torrentdownloads.nocensor.x	104.27.154.171
		<u>YZ</u>	104.27.155.171
55.	torrentdownloads.prox4you.icu	https://torrentdownloads.prox4you.i	104.27.150.116
		<u>cu</u>	104.27.151.116
56.	torrentdownloads.mrunlock.run	https://torrentdownloads.mrunlock.r	104.27.156.131
		<u>un</u>	104.27.157.131
57.	torrentdownloads.mrunlock.fun	https://torrentdownloads.mrunlock.f	104.27.138.233
		<u>un</u>	104.27.139.233
58.	torrentdownloads.unblocked.ink	http://torrentdownloads.unblocked.i	104.31.16.3
		<u>nk</u>	104.31.17.3
59.	torrentdownloads.unblocked.at	http://torrentdownloads.unblocked.a	104.28.8.230
		<u>t</u>	104.28.9.230
60.	torrentdownloads.unblocked.live	http://torrentdownloads.unblocked.l	104.18.36.230
		ive	104.18.37.230
61.	torrentdownloads.unblocked.one	http://torrentdownloads.unblocked.	104.27.180.148
		<u>one</u>	104.27.181.148
62.	torrentdownloads.unblocked.tw	http://torrentdownloads.unblocked.t	104.24.112.62
		<u>W</u>	104.24.113.62
63.	torrentdownloads.nocensor.bid	http://torrentdownloads.nocensor.bi	104.31.18.30
		<u>d</u>	104.31.19.30
64.	torrentdownloads.prox4you.fun	http://torrentdownloads.prox4you.f	104.31.18.30

CS(COMM) 369/2019 Page 13 of 17





		<u>un</u>	104.31.19.30
65.	torrentdownloads.unblocked.cam	http://torrentdownloads.unblocked.c	104.28.4.69
		<u>am</u>	104.28.5.69
66.	torrentdownloads.nocensor.pro	http://torrentdownloads.nocensor.pr	104.31.18.30
		<u>o</u>	104.31.19.30
67.	torrentdownloads.prox4you.pw	http://torrentdownloads.prox4you.p	104.31.16.3
		<u>w</u>	104.31.17.3
68.	torrentdownloads.123unblock.xyz	http://torrentdownloads.123unblock	104.31.18.30
		<u>.xyz</u>	104.31.19.30
69.	torrentdownloads.nocensor.icu	http://torrentdownloads.nocensor.ic	104.28.26.152
		<u>u</u>	104.28.27.152
70.	torrentdownloads.prox4you.xyz	http://torrentdownloads.prox4you.x	104.18.46.223
		<u>yz</u>	104.18.47.223
71.	torrentdownloads.123unblock.inf	http://torrentdownloads.123unblock	104.31.82.153
	<u>o</u>	<u>.info</u>	104.31.83.153
72.	torrentdownloads.unblocked.pet	http://torrentdownloads.unblocked.	104.31.16.3
		pet	104.31.17.3
73.	torrentdownloads.unblocked.cat	http://torrentdownloads.unblocked.c	104.24.98.208
		<u>at</u>	104.24.99.208
74.	torrentdownloads.unblocked.la	http://torrentdownloads.unblocked.l	104.31.16.3
		<u>a</u>	104.31.17.3
75.	torrentdownloads.unblocked.srl	http://torrentdownloads.unblocked.s	104.24.124.146
		<u>rl</u>	104.24.125.146
76.	torrentdownloads.mrunlock.icu	http://torrentdownloads.mrunlock.ic	104.31.18.30
		ш	104.31.19.30
77.	torrentdownloads.unlockproject.ic	http://torrentdownloads.unlockproje	104.31.18.30
	<u>u</u>	<u>ct.icu</u>	104.31.19.30
78.	torrentdownloads.unblocked.lc	https://torrentdownloads.unblocked.	104.26.0.27
		<u>lc</u>	104.26.1.27
79.	torrentdownloads.nocensor.fun/	https://torrentdownloads.nocensor.f	
		<u>un/</u>	104.28.18.53
			104.28.19.53
80.	torrentdownloads.prox4you.info/	https://torrentdownloads.prox4you.i	104.24.126.198
		nfo/	104.24.127.198
81.	torrentdownloads.123unblock.icu/	https://torrentdownloads.123unbloc	104.18.44.139
		k.icu/	104.18.45.139
	DEFE	ENDANT NO. 8	
82.	torrents.me	https://torrents.me	104.31.18.30
			104.31.19.30
	•		ļ
83.	torrents.io	http://torrents.io	104.27.212.30

CS(COMM) 369/2019 Page 14 of 17





		DEFENDANT NO. 9	
84.	zooqle.com	https://zooqle.com	104.25.202.13
			104.25.203.13
85.	zooqle.unblocked.krd	http://zooqle.unblocked.krd	
			104.27.142.32
			104.27.143.32
86.	zooqle.unblocked.lc/	https://zooqle.unblocked.lc/	
			104.26.0.27
			104.26.1.27
		DEFENDANT NO. 10	
87.	2movierulz.ac	https://2movierulz.ac	104.31.78.230
		_	104.31.79.230
88.	movierulz.best	https://movierulz.best	104.31.92.160
			104.31.93.160
89.	movierulz18.desi	https://movierulz18.desi	104.31.86.51
			104.31.87.51
90.	movierulz18.in	https://movierulz18.in	104.18.34.221
			104.18.35.221
91.	movierulz.ht	https://movierulz.ht	104.31.84.254
			104.31.85.254
92.	2movierulz.ms	https://2movierulz.ms	104.27.168.76
			104.27.169.76
93.	movierulz.pl	https://movierulz.pl	104.27.132.24
			104.27.133.24
94.	movierulz.st	https://movierulz.st	104.27.184.16
			104.27.185.16
95.	movierulz19.com	https://movierulz19.com	104.28.26.2
			104.28.27.2
96.	2movierulz.mx	https://2movierulz.mx	104.24.126.16
		_	104.24.127.16
	<u>'</u>	DEFENDANT NO. 11	1
97.	<u>limetorrents.info</u>	https://www.limetorrents.info	104.27.208.30
			104.27.209.30
0.0			
98.	<u>limetorrents.cc</u>	http://limetorrents.cc	104.31.16.3
			104.31.17.3

CS(COMM) 369/2019 Page 15 of 17





99.	bolly4u.wiki	http://bolly4u.wiki	104.31.90.118
			104.31.91.118
100.	bolly4u.site	https://bolly4u.site	104.18.60.178
			104.18.61.178
101.	<u>bolly4u.biz</u>	https://bolly4u.biz	104.27.132.88
			104.27.133.88
102.	bolly4u.org	https://bolly4u.org	104.27.140.125
			104.27.141.125
103.	bolly4u.pro	https://bolly4u.pro	104.28.6.214
			104.28.7.214
104.	bolly4u.trade	https://bolly4u.trade	104.24.126.124
			104.24.127.124
		DEFENDANT NO. 13	
105.	katmoviehd.it	https://katmoviehd.it	104.31.84.79
			104.31.85.79
106.	katmoviehd.eu	https://katmoviehd.eu	104.27.170.91
			104.27.171.91
107.	katmoviehd.pw	https://katmoviehd.pw	104.31.86.243
			104.31.87.243
108.	katmoviehd.tv	https://katmoviehd.tv	104.31.78.64
			104.31.79.64
		DEFENDANT NO. 14	
109.	worldfree4u.wiki	https://worldfree4u.wiki	104.25.25.101
			104.25.26.101
442			
110.	worldfree4u.club	https://worldfree4u.club	
			104.27.191.173
110. 111.	worldfree4u.club worldfree4u.is	https://worldfree4u.club https://worldfree4u.is	104.27.191.173 104.18.42.171
111.	worldfree4u.is	https://worldfree4u.is	104.27.191.173 104.18.42.171 104.18.43.171
			104.27.191.173 104.18.42.171 104.18.43.171 104.27.188.128
111.	worldfree4u.is	https://worldfree4u.is	104.27.191.173 104.18.42.171 104.18.43.171 104.27.188.128
111.	worldfree4u.is	https://worldfree4u.is	
111.	worldfree4u.is	https://worldfree4u.is http://worldfree4u.lol	104.27.191.173 104.18.42.171 104.18.43.171 104.27.188.128

CS(COMM) 369/2019 Page 16 of 17





DEFENDANT NO. 16			
114.	9xmovies.cc	https://9xmovies.cc	104.18.36.161
			104.18.37.161
115.	9xmovies.co.in	https://9xmovies.co.in	104.28.14.31
			104.28.15.31
116.	9xmovies.org	https://9xmovies.org	104.31.78.129
			104.31.79.129
117.	9xmovies.to	https://9xmovies.to	104.24.120.104
			104.24.121.104
118.	9xproxy.live	https://9xproxy.live	104.31.82.133
			104.31.83.133
119.	9xproxy.info	https://9xproxy.info	104.31.82.35
			104.31.83.35
120.	9xmovies.wiki	https://9xmovies.wiki	104.28.28.181
			104.28.29.181
121.	9xmovies.top	https://9xmovies.top	104.31.94.121
			104.31.95.121
122.	9xmovies.info	https://9xmovies.info	104.24.110.9
			104.24.111.9
123.	9xmovies.ind.in	https://9xmovies.ind.in	104.27.150.3
			104.27.151.3
124.	9xproxy.in	https://9xproxy.in	212.129.43.80

Further, Defendant Nos. 26 and 27 are directed to suspend the aforenoted domain name registration of Defendant Nos. 1 to 16 and issue requisite notifications calling upon various internet and telecom service providers registered under them to block the aforenoted websites identified by Plaintiff.

23. Let provisions of Order XXXIX Rule 3 CPC be complied by way of email within a period of one week.

SANJEEV NARULA, J

JULY 24, 2019 *nk*

CS(COMM) 369/2019 Page 17 of 17